

ing and infrastructural facilities to keep pace with the production programme of oilseeds.

- (7) Award of plan schemes for screening the forest wealth of oilseeds to find new sources of oils.
- (8) Award of funds for modification of hullers. Simultaneously Technology Mission on Oilseeds has also extended their support for providing funds to Solvent Extractors' Association of India for modification of hullers to get bran for extraction of oil.
- (9) Better incentive to producers through fixation of minimum support prices of major oilseeds.
- (10) Identification of equipments for modernisation of processing units, custom duty concession on imports of certain equipments.
- (11) Research and Development Programmes undertaken by various institutions for fuller exploitation of oil from oil bearing materials.

Work on Kushak Nallah by NDMC

2370. SHRI JEEWAN SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether NDMC has awarded a contract to cover the Kushak Nallah near IN Market without calling for any tender;

(b) if so, the reasons therefor; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

The work for covering 200 meter length of Kushak Nallah near INA market has been awarded to one of the contractors by the NDMC.

(b) The work has been taken up with the aim to ease congestion and for finding alternative place for shifting of parking on Aurbindo Marg at INA.

(c) In view of reply to (a) above, question does not arise

Poverty Alleviation Schemes

2371. SHRIR. SURENDER REDDY:
SHRI GANGADHARA
SANIPALLI:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the expert panel on institutional structure for planned development has suggested a greater role for voluntary agencies and experts from the private sector especially in the context of implementing poverty alleviation Schemes;

(b) whether the panel has recommended a number of schemes for improving poverty alleviation and welfare schemes; and

(c) if so, the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) to (c). No expert panel on institutional structure for planned development with particular reference to implementation of poverty alleviation schemes was set up by the planning commission. However, a task force on Self-managed Institutions for Integrated Development had been set up and its report was submitted in December, 1991. This report contains recommendations for greater role for voluntary agencies in development activities. This report is under consideration of the Commission.